

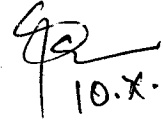
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 10/10/2017

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/10/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 81779 on 01/09/2017 has come down to 79769 as on 01/10/2017.

It is to mention that Hon'ble President has disposed of 372 appeals out of total disposal of 3230 appeals during the month.


10.X.2017

(Sunil Kumar)
Technical Officer.

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
- 7.Computer Section for uploading on website.

Monthly Disposal Statement of Hon'ble President/Members

September, 2017

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	334 +(38 at Kolkata)= 372
B.RAVICHANDRAN	34+(99 at Chennai)=133
ASHOK KUMAR ARYA	14
S.K.MOHANTY	39
V.PADMANABHAN	42 +(30 at Kolkata)=72
Total	463

MUMBAI BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	143
RAJU	88
C J MATHEW	91
D.N.PANDA	209
Total	531

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	106
B.RAVICHANDRAN	99
SULEKHA BEEVI CS	97
Total	302

KOLKATA BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	38
P.K.CHOUDHARY	125
V.PADMANABHAN	30
DEVENDER SINGH	9
Total	202

AHMEDABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	464
DEVENDER SINGH	77
Total	541

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	166
M.V.RAVINDARAN	216
Total	382

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	25(+ 216 Allahabad)=241
DEVENDER SINGH	29 +(9 at Kolkata + 71 at Ahmedabad)=109
ARCHNA WADHWA	140
Total	194

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	267(+ 216 Bangalore)= 483
Total	267

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	53
ANIL CHOUDHARY	79
ASHOK JINDAL	216
Total	348

Total Disposal: 3230

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**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of September 2017**

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	5767	120	463	5424
MUMBAI	14105	252	531	13826
KOLKATA	8686	166	202	8650
CHENNAI	12125	136	302	11959
BANGALORE	10391	99	382	10108
AHMEDABAD	12248	163	541	11870
ALLAHABAD	5264	50	348	4966
CHANDIGARH	7229	134	194	7169
HYDERABAD	5964	100	267	5797
TOTAL	81779	1220	3230	79769

MONTHLY STATEMENT FOR THE MONTH OF SEPTEMBER 2017 AS ON 01.10.2017

	OPENING BALANCE								FRESH INSTITUTION								APPEAL RESTORED								RECEIVED FROM OTHER BENCHES							
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY		EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY		EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY		EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY		
DELHI	2442	407	2894	0	24	5767	144	52	16	27	0	6	101	3	6	29	3	0	0	38	0	20	0	4	1	25	0					
MUMBAI	6516	4967	2622	0	0	14105	32	69	58	113	0	0	315	0	0	12	0	0	0	12	0	0	0	0	0	0	0					
KOLKATA	3832	1731	3093	0	0	8686	353	78	59	29	0	0	166	53	0	0	0	0	0	0	0	0	0	0	0	0	0					
CHENNAI	3631	3069	5423	2	0	12125	70	35	19	81	0	0	209	0	0	3	0	0	0	3	0	0	0	0	0	0	0					
BANGALORE	2859	1733	5799	0	0	10391	32	19	3	77	0	0	99	0	0	0	0	0	0	0	0	0	0	0	0	0	0					
AHMEDABAD	5938	2567	3683	0	0	12248	21	73	28	50	0	0	151	1	11	1	1	0	0	13	0	0	0	0	0	0	0					
ALLAHABAD	2734	625	1905	0	0	5264	33	10	18	28	0	0	56	2	0	0	0	0	0	0	0	4	0	6	3	0	0					
CHANDIGARH	5000	562	1667	0	0	7229	0	63	10	50	0	0	123	0	2	2	0	0	0	4	0	6	3	0	0	9	0					
HYDERABAD	1899	899	3166	0	0	5964	3	32	6	52	0	0	90	0	5	5	0	0	0	10	3	0	0	0	0	0	0					
TOTAL	34941	16560	30252	2	24	81779	688	431	217	507	0	6	1310	59	24	52	4	0	0	80	3	30	3	6	1	40	6					

- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.09.2017
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of September 2017 for 38 no. of days as under.

Note :

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|---|-----|--|-----|
| 1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President | NIL | 16 Sh. C.J. Mathews, Member(Technical) | 2 |
| 2 Mrs. Archana Wadhwa, Member (Judicial) | 13 | 17 Sh. V. Padmanabhan, Member(Technical) | NIL |
| 3 Sh. M.V. Ravindran, Member (Judicial) | 1 | 18 Sh. M.M. Damodhar, Member(Technical) | Nil |
| 4 Sh. D.N. Panda, Member (Judicial) | NIL | 19 Sh. Anil G. Shakkarwar, Member(Technical) | 5 |
| 5 Sh. Ashok Jindal, Member(Judicial)) | Nil | 20 Sh. Devender Singh, Member(Technical) | 3 |
| 6 Dr. D. M. Mishra, Member (Judicial) | Nil | | |
| 7 Sh. Anil Choudhary, Member(Judicial) | 1 | | |
| 8 Sh. S. K. Mohanty, Member (Judicial) | 5 | | |
| 9 Sh. Ramesh Nair, Member (Judicial) | 1 | | |
| 10 Ms. Sulekha Beevi C.S., Member(Judicial) | NIL | | |
| 11 Shri S.S. Garg, Member (Judicial) | 1 | | |
| 12 Sh. P. K. Choudhary, Member (Judicial) | Nil | | |
| 13 Sh. Ashok Kumar Arya, Member (Technical) | 4 | | |
| 14 Sh. B. Ravichandran, Member (Technical) | 2 | | |
| 15 Sh. Raju, Member(Technical) | Nil | | |

